

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 109
(IB)-1276(PB)/2019

IN THE MATTER OF:

Mr. Ashok Kumar

..... Petitioners/Applicant

v.

Dwarika Infocom Pvt. Ltd. & Ors.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 26.07.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. V.K SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:-

For the Petitioner

Mr. Sandeep Mahapatra, Mr. Abhishek P., Advs.

For the Respondent

Mr. Abdulla Tanveer, Mr. Sandeep Chaudhary,
Advs. for R-1

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)

26.07.2019
VINEET